

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001.

No. HHC/Admn.3(55)/2016-PS-  
Dated Shimla, the 25<sup>th</sup> May, 2019.

From

The Registrar General,  
High Court of Himachal Pradesh,  
Shimla- 171 001.

To

M/s Electronics Niketan,  
4<sup>th</sup> Floor, MeitY, 6, CGO Complex,  
Lodhi Road, New Delhi - 110 003  
through its representative  
Shri Ashok Chauhan, CSC State Head, HP

**Subject: Screening Test for the posts of Process Server  
(Subordinate Courts) held on 5<sup>th</sup> May, 2019.**

Sir,

With reference to the captioned subject, I have been directed to inform you that Hon'ble High Court of Himachal Pradesh has debarred one candidate having his roll number 610089, namely Sh. Rajesh Kumar Son of Sh. Ram Saran Thakur from appearing in any future exams to be conducted by the High Court, since the said candidate has been found using mobile phone while screening test for the post of Process Server (Subordinate Courts) held on 5<sup>th</sup> May, 2019, which is against the instructions.

You are, therefore, requested that the candidature of the aforesaid candidate may please be cancelled immediately and place appropriate condition in the Recruitment Portal of this High Court, so that aforesaid candidate could be debarred from applying against any posts of High Court of H.P in future.

Yours faithfully,

*Sd/-*  
Asstt. Registrar (O&A)

Dated, the 25<sup>th</sup> May, 2019.

Endst. No. As above

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Copy forwarded to:-

1. The Scientist-D, N.I.C., High Court of H.P., Shimla- 171 001, with a request to upload the above information on the High Court Website under the "Announcement & Recruitment Link".

*[Signature]*  
Asstt. Registrar (O&A)